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C.A.No. 6224 OF 2000
L.....T.....T.....T.....T.....T.....T.....T.....T....R
ITEM NO.101 COURT NO.9 SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6224 OF 2000@@
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ANJULA VERMA ... APPELLANT(S)

VERSUS

SUDHIR VERMA ... RESPONDENT(S)

(With appln.(s) for directions)

Date: 31/10/2001. This/These matter(s) were called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant(s) Mrs. C.M. Chopra, Adv.
Mr. Rajesh Singh Chauhan, Adv.

For Respondent (s) In-person.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I....T.....T.....T.....T.....T....J.
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Mrs. C.M. Chopra, learned counsel appearing for the appellant started her arguments at 12.15 P.M. and concluded at 3.25 P.M. Thereafter, Mr. Sudhir Verma, respondent who is appearing in person addressed the Court for 10 minutes. Hearing concluded. Judgment reserved.
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(K.K. Chawla) (D.D. Jindal)@@
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Court Master Assistant Registrar